

Arrear for Government employees

‡3405. SHRI SUBHASH PRASAD YADAV: Will the Minister of FINANCE be pleased to state:

- (a) whether the arrear paid to Government officers and employees was full or partial;
- (b) by when Government would make payment of remaining amount in the event it being partial;
- (c) whether Government proposes to give interest on this amount;
- (d) if not, the reasons therefor; and
- (e) the justification for keeping the outstanding amount in its coffers for such a long period at this time of recession?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (e) Forty per cent of the arrears have been paid by the Government to its employees during the year 2008-09 following the implementation of Sixth Pay Commission Report. Government has decided to pay the remaining 60% of the arrears during 2009-10. As there is no delay in the payment of balance sixty per cent, no interest is payable.

Implementation of agricultural debt waiver/relief scheme

3406. SHRI A. VIJAYARAGHAVAN: Will the Minister of FINANCE be pleased to state:

- (a) whether the agricultural debt waiver and debt relief scheme, 2008 has been made applicable to the farmers;
- (b) if so, the details including the number of farmers who had availed relief as on date State-wise and category-wise;
- (c) whether this scheme has been made applicable to farmers whose loans were outstanding as on 29 February, 2008;
- (d) if so, whether the above scheme discriminates those farmers who have repaid the dues dutifully before this date;
- (e) whether any steps will be taken to include the farmers who had settled the dues before 29 February, 2008;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (g) The Agricultural Debt Waiver and Debt Relief (ADWDR) Scheme, 2008 has been implemented throughout the country. The Scheme has covered all agricultural loans disbursed by scheduled commercial banks, regional rural banks and cooperative credit institutions during

‡Original notice of the question was received in Hindi.